

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 1262  
TO BE ANSWERED ON 18.12.2018**

**SUBSTANDARD BOTTLED MINERAL WATER**

1262. SHRI BHARAT SINGH:  
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the complaints have been received by the Government from the non-licensed companies engaged in the production and sale of sub-standard quality of bottled drinking water/mineral water during the last two years; and  
(b) if so, the details thereof along with the action taken so far against such companies?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)**

(a) & (b) : While no complaints have been received from the non-licence companies engaged in the production and sale of substandard quality of bottled drinking water/mineral water, there have been complaints received against such companies during the last two years.

Instances of sale of packaged mineral water/bottled water not meeting the prescribed standards has come to the notice of Food Safety and Standards Authority of India (FSSAI). As the responsibility of enforcement of provisions of Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder, primarily lies with States/UTs, Commissioner of Food Safety of States/UTs have been advised by FSSAI from time to time to undertake strict enforcement activities packaged drinking water without FSSAI/BIS mark in States/UTs. FSSAI has further informed that as per the information received from State/UT Governments (barring some), the details of samples of Packaged Drinking Water/ Mineral Water tested, found not conforming and action taken during the last two years is as under:

Year	No. of Samples Analysed	No. of Samples found non-conforming	No. of cases launched	No. of Convictions/ Penalties
2016-17	697	224	131	33/40
2017-18	1123	496	246	97/135

Bureau of Indian Standards (BIS) has informed that complaints have been received against non-licensed companies engaged in the production and sale of sub-standard quality of bottled drinking water/mineral water. The details of which is as under :

Sl. No.	Product Name and IS No	No. of Sub-standard water Complaints during Jan. 2017-Dec.2018		No. of complaint regarding misuse of ISI mark during Jan. 2017-Dec.2018	
		Recd.	Status	Recd.	Status
1.	IS 14543 Packaged Drinking Water (Other than Packaged Natural Mineral Water)	37	30 cases so far have been closed after carrying out investigation	107	73 cases so far have been closed after carrying out investigation.
2.	IS 13428 Packaged Natural Mineral Water	Nil	NA	Nil	NA

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